POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF CRONIMET ALLOYS INDIA LIMITED [FORMERLY KNOWN AS GMR FERRO ALLOYS & INDUSTRIES LTD.]

The details subsequent to the completion of the Offer made vide Public Announcement dated March 31, 2010 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Atlanta Natural Resources Pte. Ltd. **("Atlanta'' or ''Acquirer")** Along with Mynah Industries Limited **("Person Acting In Concert/PAC")** to acquire 24,57,059 equity shares having a face value of Rs. 10/- representing 20% of the paid-up equity share capital of Cronimet Alloys India Limited at a price of Rs. 39.40 per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Cronimet Alloys India Limited **("Target Company" or "Cronimet")** Ravivalasa Village - 532 212, Tekkali Mandal, Srikakulam District, A.P.
2. Name and Address of Acquirer : Atlanta Natural Resources Pte. Ltd. 10 Jalan Besar, #10-12, Sim Lim Tower, Singapore (208787)
3. Name and Address of PAC : Mynah Industries Limited S. No.66/2, Mugalapalli Village - 635105, Hosur Taluk, Krishnagiri District, Tamil Nadu
4. Name of Manager to the Offer : Keynote Corporate Services Limited
5. Name of the Registrar to the offer : Mondkar Computers Private Limited
6. Offer details
   a) Date of opening of the offer : May 24, 2010
   b) Date of closure of the offer : June 12, 2010
7. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 39.40 per equity share		Rs. 39.40 per equity share	
2	Share holding of acquirer before Acquisition *	Nil		Nil	
3	Shares acquired by way of Agreement	Nil		Nil	
4	Shares acquired in the open offer	24,57,059 (20.00%)		414 (0.00%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 9,68,08,124.60		Rs. 16,311.60	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of acquirer (2+3+4+6)	24,57,059 (20.00%)		414 (0.00%)	
8	Pre & Post offer share holding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares:	36,26,854	11,69,795	36,26,854	36,26,440
	Percentage:	(29.52%)	(9.52%)	(29.52%)	(29.52%)

* The Open Offer was made by 'Acquirer' pursuant to overseas acquisition of Cronimet Mercon Invest Limited **("CMIL"),** the promoter of Target Company, resulting in indirect acquisition of the Target Company.

8. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
9. Payment of interest, if any : NIL
10. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer, Directors of the Acquirer and the PAC accept joint and several responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirer by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LTD

KEYNOTE CORPORATE SERVICES LTD.
4th Floor, Balmer Lawrie Building, 5 J.N. Heredia Marg, Ballard Estate, Mumbai - 400 001.
Tel.: (022) 3026 6000-3; Fax: (022) 2269 4323, E-mail: mbd@keynoteindia.net
SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040
Contact Person: Mr. Janardhan Wagle

Place : Mumbai

Date : 23/06/2010

CONCEPT